

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 331 of 2019 IN**  
**DFR NO. 4929 OF 2018**

**Dated: 11<sup>th</sup> March, 2019**

**In the matter of:**

**Kanan Devan Hills Plantation Company Pvt. Ltd. .... Appellant(s)**

**Versus**

**Kerala State Electricity Regulatory Commission & .... Respondent(s)**  
**Ors.**

**ORDER**

The Bench could not assemble today.

List the matter on **26.03.2019.**

**Court Master/PS**